

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-884(PB)/2020

IN THE MATTER OF:

Aircon Engineers Pvt. Ltd.

.... Applicant/petitioner

v.

Nimitiya Infotech Pvt. Ltd.

.... Respondent

Order under Section 9 of IBC

Order delivered on 06.10.2020

ORDER

Renotified to 03.11.2020.



(Nirmala Vincent)
Court Officer

06.10.2020
Aarti